

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-235/2015

New Delhi this the 29th day of July, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Anil Kumar Shah, Ferro Printer,
Age-45 years,
S/o Sh. Dil Chand Shah,
R/o P-70/14, P Block,
Kabul Line, Delhi Cantt,
Delhi. ... Applicant

Versus

1. Union of India
Through,
The Secretary,
Ministry of Defence,
South Block, New Delhi.
2. The Engineer-in-chief,
Army Headquarter,
Northern Command,
New Delhi. ... Respondents
(By Advocate: Dr. Shamshuddin Khan)

ORDER (ORAL)

It is seen that the applicant in this case has not been appearing since last several dates. Even today, there is no appearance on his behalf. It therefore appears, that the applicant is no longer interested in pursuing this case any further. Accordingly, this OA is dismissed in default for non-prosecution.

**(Shekhar Agarwal)
Member (A)**

/ns/